

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 61/13	CA 01/16 in TP 51/16	To Hear CA 01/16	397/398	C. Vasanth Kumar & 2 Others Vs Balakrishna Livestock Breeders P. Ltd. & 12 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Nichtz Paul	Counsel for Petta R1, R12 R13	Nichtz Paul
2.	VIVEK.B.N 9148587799	Petitioner	Vivek B N 08/09/2017

ORDER

PCS for petitioner is present. CA 1/16 is taken up today. Counsel for respondent is also present. Heard him. Counsels are directed to file written submission. List it on 04.10.2017.


MEMBER(J)


MEMBER(T)